

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 202
IB-288(ND)/2021

IN THE MATTER OF:

Indiabulls Housing Finance Ltd

.....**APPLICANT/PETITIONER**

Vs

Shipra Leasing Pvt Ltd

.....**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 11.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. K. Datta, Sr. Adv with Adv. Manish K. Jha,
Adv. Ankit Tripathi, Adv. Padesh Singhal,
Adv. Vishruty Sahni, Adv. Varsha.

For the Respondent

:

ORDER

List the matter on **01.06.2023**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)